

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 13<sup>th</sup> of November, 2024

**NO. HC.VII-11/2024/11028/A ####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of the State of Arunachal Pradesh to attend the ECT training programme "**ECT\_16\_2024**" scheduled to be held on **30.01.2025** from **10.00 A.M. to 5.00 P.M.** at the Judicial Academy, Assam:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation</b>
1.	Shri Lobsang Tenzin	Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia
2.	Smti. Jaweplu Chai	District & Sessions Judge, Aalo
3.	Shri Gote Mega	District & Sessions Judge, Ziro
4.	Shri Tage Halley	District & Sessions Judge, Seppa
5.	Shri Komjum Tasso	District & Sessions Judge, Pasighat
6.	Shri Tadu Tamang	District & Sessions Judge, Tezu
7.	Shri Moji Ete	CJM-cum-Civil Judge, Roing
8.	Smti. Bisomoti Lego	CJM-cum-Civil Judge, Daporijo
9.	Smti. Marry Kamsi	CJM-cum-Civil Judge (Sr.Div.), Changlang
10.	Smti. Epi Kapu	Secretary, DLSA, East Siang (i/c JMFC-cum-Civil Judge, Yingklong)
11.	Smti. Mary Jonnam	CJM-cum-Civil Judge, Bomdila
12.	Smti. Christina Mum Norbu	Secretary, DLSA, Tezu, Lohit District
13.	Smti. Rido Pina	JMFC-cum-Civil Judge, Tawang
14.	Shri Lobsang Wangdi Bapu	JMFC-cum-Civil Judge, Namsai
15.	Shri Tingkai Monwangham	JMFC-cum-Civil Judge, Hawaii
16.	Smti. Binken Segia	JMFC-cum-Civil Judge, Longding

By Order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo HC.VII-11/2024/11029 /A, Dated: 13-11-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

***[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

***(He is requested to inform all Concerned Officers of his State about this notification)***

7. The District & Sessions Judge,  
Papum Pare / Lohit / East Siang (Paighat) / East Kameng / West Kameng / Lower Subansiri /Tirap.

***(He/She is requested to inform all concerned Officers under his/her control about this notification) .***

8. The nominated Judicial Officers.

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **15-01-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

**b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

**c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**